

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5963 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati st 1 October, 2019.

Sub:- **Casual leave.**

Ref:- Your note dated 30.09.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Neichochoiyei Suyei, District & Sessions Judge, Zunheboto, for 1(one) day on 03.10.2019 (prefixing 2nd October being Holiday) along with station leave permission, has been granted. The Civil Judge (Jr), Zunheboto will remain in charge of the Court and office of Shri Suyei in his absence.

Shri Suyie may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/5964/A, dated 1.10.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

6/10/19

JT. REGISTRAR (VIGILANCE)

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